

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2596

ANSWERED ON:22.07.2009

JAVED CHOWDHRY COMMITTEE REPORT

Sethi Shri Arjun Charan;Swamygowda Shri N Cheluvaraya Swamy

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether there is an acute shortage of manpower in the healthcare sector;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Javed Chowdhry Committee, constituted to recommend measures to improve the efficiency of the doctors and to check brain drain, has submitted its report;
- (d) if so, the details of the recommendations made by the Committee;
- (e) whether the Government has examined/accepted these recommendations;and
- (f) if so, the steps taken by the Government in this regard?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) & (b) Health is a State subject. Data about shortage of manpower in different component of health care sector in Government Hospitals in different States is not maintained centrally. So far as Central Health Service is concerned, there are 594 posts vacant out of total strength of 4337.

(c) Yes.

(d) to (f) The main recommendations of the Committee inter alia include

- (i) Removal of stagnation at Senior Administrative Grade (SAG) and Higher Administrative Grade (HAG) level;
- (ii) enhancement of retirement age to 62 years;
- (iii) Terminal benefits of additional 5 years of service over and above 5 years already admissible under Pension Rules;
- (iv) Permission to attend International Conferences/ Symposia once in 2 years with financial assistance of Rs.1.00 lac per case;
- (v) Enhancement of NPA to 30%; and
- (vi) Enhancement of Book/ Research/ Academic Allowance.

The age of retirement of Specialist doctors has already been enhanced to 62 years w.e.f. 16.11.2006. The age of superannuation of Specialist of Teaching Sub Cadre of CHS has further been enhanced to 65 years w.e.f. 16.11.2008. Orders for allowing Central Health Service (CHS) Doctors to attend International Conferences/Symposia once in 2 years with financial assistance of Rs.1.00 lac per case has also been issued.

After setting up of 6th Pay Commission by the Government, other recommendations were brought before the Pay Commission.

On the recommendation of 6th Pay Commission, amount of Annual Allowance, PG Allowance and Conveyance Allowance has been doubled w.e.f. 1.9.2008. 6th Pay Commission has also done away with the linkage of full pension with 33 years of qualifying service and hence all Central Govt. employees including CHS officers are eligible for full pension after rendering minimum service of 20 years.

Further, in order to remove stagnation at Senior Administrative Grade (SAG) level, the Dynamic Assured Career Progression Scheme has been extended upto SAG level thereby granting time bound promotions to doctors without linkage to vacancies.